

Annexure 7
Tushar Realhomes LLP
Date of Commencement of CIRP 27/02/2023
List of Creditors as on 17.10.2023
LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)

S.No	Name	Date	Amount Claimed	Amount of claim admitted	Amount covered by security interest	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
1	Central Goods and Service Tax Department	02.05.2023	25427228	1	0	0	25427227	Claim is being verified and information/ documents have been sought from suspended management.
2	Employees Provident Fund Organization	13.09.2023	6084908	1	0	0	6084907	Mail sent on 04.10.2023 for further information and providing calculation of claim
	Total		31512136	2	0	0	31512134	

- All claims have been provisionally admitted on the basis of submitted proof of claim and limited information available as per books of the corporate debtor. The CoC may undergo change subject to the verification and collation of claims which is continuing.
- As per Regulation 14 of IBC 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision
- The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.
- Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.
- Claims have been provisionally admitted at Re. 1 where adequate information & documentary evidence is not available in support of the claim.

Babu Lal Gurjar
Interim Resolution Professional
Tushar Realhome LLP
Regn. No. IBB/PA-003/IP-N00297/2020-2021/13260
AFA No: AA3/13260/02/271123/300779 valid up to 27/11/2023
M: 9649123481


Babu Lal Gurjar
 Insolvency Professional
 IBB/PA-003/IP-N00297/2020-2021/13260